

F.No A-15011/156/2015-Jus (AU)

Government of India  
Ministry of Law & Justice  
Department of Justice  
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New Delhi, the 17<sup>th</sup> January 2017  
Jaisalmer House, 26 Mansingh Road,

Office Memorandum

**Sub: Allocation of work amongst Deputy Secretaries/Directors in Department of Justice - regarding**

The following allocation of work is made with immediate effect and until further orders:

Sl.No.	Name & Designation	Existing work	Proposed work
i	Sh.Muralidhar Pandey, Director	Justice -II Section	In addition to Justice II section, all items of work pertaining to Legal Aid to Poor, Access to Justice (UNDP), Access to Justice (NEJK) and matters relating thereto
ii	Dr.K.S.Jayachandran, Deputy Secretary	eCourts	All work pertaining to eCourts and Administration and matters relating thereto

3. This issues with the approval of Secretary (Justice).

  
(Prem Lata Kaushik)  
Under Secretary  
Tel: 23072549

Copy to:

- I. Sh. Muralidhar Pandey, Director
- II. Dr.K.S. Jayachandran, Deputy Secretary
- III. PSO to Secretary (J)
- IV. PS to all Joint Secretaries of DoJ
- V. All officers of DoJ
- VI. NIC for uploading on the website of DoJ
- VII. Reception Office, MHA
- VIII. Guard File